

CBI raids at Tandoor Cement Factory

1206. SHRIMATI VANGA GEETHA : Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether raids by CBI were conducted on the office of the Cement Corporation of India Limited at Tandoor Cement Factory, Hyderabad recently;

(b) if so, the number of staff arrested and raids made on houses of CCI employees of Tandoor Factory;

(c) whether involvement of Chairman-cum-Managing Director has been reported in the case; if so, the action proposed to be taken against him; and

(d) the action taken against the illegal payment of Service Commission in case of Cement Factory in Maneri Valley project from Rajban Factory, Dehradun?

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): (a) No, Sir.

(b) Information has been received that a search was conducted by CBI at the residence of Shri B.V. Subba Rao, Asstt. Manager (Marketing)/ Regional Manager, Cement Corporation of India Ltd., Hyderabad.

(c) No, Sir.

(d) The service charges to the stockists in case of Maneri Bhali Project for the cement supplied from Rajban Cement Factory have been paid as per the provision of CCI's Marketing Manual and Procedures, approved by CCI Board, for promoting sales.

Increase in losses of PSUs

1207. SHRI DARA SINGH: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that the number of loss-making PSUs is increasing every year as compared to profit earning PSUs;

(b) if so, the details of loss-making/profit-earning PSUs, location-wise, year-wise and production-wise as on 31.3.2004 for last three years;

(c) whether Government are aware that cumulative losses for three years from 2000-01 to 2002-03 is Rs. 30,437 crores; and

(d) if so, what "New Policy" Government are going to adopt and the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): (a) The year-wise numbers of loss making and profit making Central Public Sector Undertakings (CPSUs) for the last three years are as under.

	2000-01	2001-02	2002-03
Profit making	123	120	118
Loss making	110	109	107

(b) PSU-wise details about profit, loss and turnover of the CPSUs for the last three years ended as on 31.3.2003, till which period the information is available, is given in Statements 7A, 7B and 12 respectively of Vol. I of the Public Enterprises Surveys of respective years which are laid in the Parliament every year and are published documents. State-wise list of CPSUs as per their Registered Offices is given at Appendix-III and the production-wise details of CPSEs involved in manufacturing/production activities is given at Statement 23 of this vol.

(c) Yes, Sir.

(d) The policy of the Government is to modernise and restructure sick CPSUs and revive sick industry; to induct private industry to turn around potentially viable companies; and to sell off or close down chronically loss making CPSUs, after clearance of all legitimate dues and compensation of the workers. Government propose to take appropriate action on these lines. Further, the Finance Minister in his Budget Speech has announced the setting up of a Board for Reconstruction of Public Sector Enterprises (BRPSE) which will advise the Government on the measures to be taken to restructure PSEs, including cases where disinvestment or closure or sale is justified.

Revival of Heavy Engineering Corporation

†1208. SHRI AJAY MAROO: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government have any plan to revive the Heavy Engineering Corporation (HEC), Ranchi;

†Original notice of the question was received in Hindi.